

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-65/2005/7592/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding Officer/ Member,
M.A.C.T, Nalbari

Dated Guwahati, the 11th August, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/282 dtd. 10.08.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.08.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 17.08.2023 till the morning of 21.08.2023,** has been granted. The District & Sessions Judge, Nalbari and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.


Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-65/2005/7593-7594/A dated , 11-08-23

Copy to

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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